

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

CRIMINAL APPLICATION (BA) NO. 246 OF 2020

Arjun @ Chotu s/o Tukaram Hate

..vs..

State of Maharashtra, thr. Police Station Officer, Pusad City

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

None for applicant.

Shri A.M. Joshi, learned A.P.P. for State.

CORAM : VINAY JOSHI, J.

DATED : 20/04/2020

None present for applicant. Learned A.P.P. makes
a statement that he would take instruction whether
charge-sheet is filed or not.

Put up on 27.04.2020.

JUDGE

Trupti